

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 244/16	TP 95/17	Hearing	433(e)/ 433(f)	Luminous Power Technologies Pvt. Ltd. Vs ITI Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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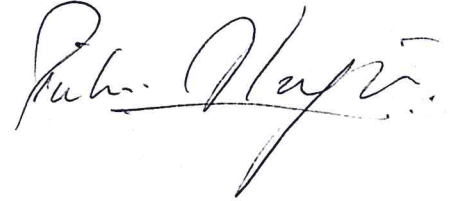
11 ARUN CHANDRAN.K

Petitioner



RISHI ANESA
9880599908

Respondent



PCS for petitioner is present. Counsel for Respondent is also present. Counsel for respondent requested time to consider the proposal for compromise.

List it on 10.10.2017.


MEMBER (J)


MEMBER (T)